

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos.106 & 110 of 2010

Dated :10th August, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No.106 of 2010

GRIDCO

.... Appellant (s)

Versus

O.E.R.C. & Ors.

...Respondent (s)

Appeal No.110 of 2010

**Orissa Power Transmission
Corporation Limited**

.... Appellant (s)

Versus

O.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta, Mr. David A &
Mr. Antaryami Upadhyay

Counsel for the Respondent (s) : Mr. Rutwik Panda for R-1
Mr. Hasan Murtaza for R-2 to 4

ORDER

At the request of the learned counsel for the parties, post the matters on **13.09.2011 at 2.30 p.m.** for hearing.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/ak